

DIVISION BENCH

O-126

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/973(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th April, 2021, 10:30 A.M

Name of the Company	PANIHATI STEELS PVT. LTD. Vs. DEV R. NIL DESIGN PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel/Authorised Representative appearing on behalf of the parties:

Mr. Rishab Banerjee, Advocate] **For the Operational Creditor**
Mr. Ashis Kumar Mukherjee, Advocate]

ORDER

Ld. Counsel for the Operational Creditor present.

List this matter on **08/04/2021**.

Harish Chander Suri
Member (T)

Rajasekhar V.K.
Member (J)

vc